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110.	Integrated Cooperative Development Project in selected districts.
111	Assistance to Cooperatives for Women
112.	Assistance for Cooprative Marketing Processing and Storage Programme in Cooperatively under developed States/UTs
113	Cooperative Sugar Mills
114	Growers Cooperative Spinning Mills
115	Assistance to Weaker Sections Cooperatives
116	Study Group on Community and Cooperation for Weaker Sections in Tribal Areas
117	Assistance to National Federation of Labour Cooperatives for Weakers Sections

Primary Health Care System

175 SHRI MULLAPPALLY RAMATHANDRAN Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) the name of the States which have achieved highest standard in Primary Health Care System,

(b) whether the Government of Kerala has submitted any proposal to the Union Government for the quality improvement of health care facilities of the coastal areas, especially for the fishermen and

(c) if so, the estimated cost of the project and the response of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) (a) No evaluation of State-wise standards in Primary Health Care System has been conducted

(b) and (c) Government of Kerala had submitted to the Planning Commission a project proposal for improvement of existing Health Care in Govt. Coastal Health Institutions of Karala at an estimated cost of Rs 11.78 crores for special central assistance. The proposal envisaged repair and maintenance of existing health institutions, improvement of water supply and sanitation, supply of medicines, improvement of IEC activities, upgradation of Lab facilities and epidemiological surveillance system through improved community participation etc. The Planning Commission has suggested to the State Government that the Govt. may draw up a proposal for implementation of these interventions in one selected coastal block during the remaining period of the Eighth Plan and based on the experience gained a proposal for improvement of coastal areas may be prepared as a part of the Ninth Plan.

Illegal Arms Trade

176 SHRI RAM KRIPAL YADAV Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Government are aware of the illegal arms trade in Delhi's eastern border villages

(b) if so, whether the Government have made any investigation into it,

(c) if so, the outcome thereof, and

(d) the action taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) (a) According to the information received from the Delhi Police, no illegal arms trade in Delhi's eastern border villages has come to notice recently

(b) to (d) Do not arise

Profit of Fertilizer Industry

177 DR LAXMINARAYAN PANDEY Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state

(a) whether the profit earned by the fertilizer industry in India has been slashed down during the last two years, and

(b) if so, the details and reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) (a) and (b) Excluding the two sick fertilizer companies, the post tax profits of the other eight Central public sector fertilizer enterprises have gone up from Rs 598.03 crore in 1993-94 to Rs 656.46 crore in 1995-96 (provisional estimates)

Import of Urea

178 SHRI LALIT ORAON
PROF RASA SINGH RAWAT

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state

(a) the names of the countries from which the urea has been imported along with its quantum and rates during the years 1993-94, 1994-95, 1995-96 and 1996-97 till June 30, 1996,

(b) whether such cases have come to the notice of the Government in which the payment has been made to the foreign firm for urea but the supply has not been received so far, and

(c) if so, the details thereof and the action taken so far to recover the amount paid?